SHRI SHAH NAWAZ KHAN: Sir, the Provident Fund accumulations are of the order of about Rs. 750 crores There are also arrears to be recovered.

SHRI D. THENGARI: May I know, Sir, the number of defaulting employers who refuse to enhance the rate of their contribution, and what action has been taken against them?

SHRI SHAH NAWAZ KHAN; They were proceeded against and they were prosecuted in courts.

SHRI D. THENGARI: Number of employers?

SHRI SHAH NAWAZ KHAN: That information I do not have.

* 794. [The questioner (Shri M. N. Govindan Nair) was absent. For answer vide *col.* 5214 infra.]

PAKISTANI INFILTRATION IN CHHAMB-JAURIAN

•795. SHRI SITARAM JAIPURIA: SHRIMATI TARA RAMCHANDRA SATHE:t SHRI D. THENGARI:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that there was fresh Pakistani infiltration into the Chhamb-Jaurian sector of Kashmir recently;
- (b) if so, what is the number of such infiltrators; and
- (c) The steps being taken by the Government in this connection?

THE MINISTER OF HOME AFFAIRS (SHRI GULZARILAL NANDA): (a) No, Sir.

(b) and (c) Do not arise.

tThe question was actually asked on the floor of the House by Shrimati Tara Ramchandra Sathe.

SHRI D. THENGARI: Sir, I under-stand that at least 7..000 have crossed the border and infiltrated into that area. May I know, Sir, if the Government have tried to verify the information?

to Questions

SHRI V. C. SHUKLA: According to our information none of these people have come into the Chhamb-Jaurian sector.

SHRI RAJENDRA PRATAP SINHA:

Sir, our experience last year was very bad. Infiltrators came up to Srinagar and we had no knowledge that infiltration was taking place, and that too in a very large number. I would like to have an assurance from the Government whether they can satisfy the House that they have taken adequate measures, whether they have given the State Government all the police force that they require to safeguard the border that we do not have the type of infiltration that we had last time.

SHRI V. C. SHUKLA: This question relates to those refugees who had gone and crossed the border during the hostilities. It enquires whether they had come back to such and such sector and I said that they have not come to the sector to which the question relates.

*796. [Transferred to the Ith September, 1966.]

RESEARCH IN WATER AND AIR POLLUTION

- *797. Dr. Shrimati PHULRENU GUHA: Will the Minister of EDUCATION be pleased to state:
- (a) whether any research in water and air pollution has been conducted;
- (b) if so, what are the results of this research:
- (c) whether these results are utilised in this country; and
- (d) if the answer to part (c) above be in the affirmative, the places where these results have been utilised?

THE MINISTER OF EDUCATION (SHRI M. C. CHAGLA): (a) Yes, Sir. Research on water and air pollution has been conducted by the Central

Public Health Engineering Research Institute, Nagpur.

(b) to (d) A Statement is laid on the Table of the House. [See Appendix LVII, Annexure No. 61.]

DR. SHRIMATI PHULRENU GUHA: Sir, I have gone through the statement, but it is not clear whether the results of the research have been used anywhere. That is my first question. Secondly, may I know, Sir, what is the policy of the Government about the industrial waste? Are they going to give grant to different industries to carry on research? Thirdly, may I know where they are going to instal the plant mentioned on page (iii)?

SHRI M. C. CHAGLA: I am sorry I did not catch the other two questions. I have to trouble the hon'ble lady Member again. With regard to the first question, the research has been used by local authorities, by factories and by industries. If the hon'ble lady Member wants to know, I can give examples of how it has been used. For instance, we have got the Synthetic Drugs Factory at Hyderabad Indian (Messrs The Drugs and Pharmaceuticals Ltd.), which is being erected in collaboration with the U.S.S.R., is required to treat its wastes of about 1 mgd. The cost is roughly tendered by one of the U.K. firms at about Rs. 80 lakhs (Rs. 50 lakhs and other facilities).

The Institute has carried out large amounts of laboratory studies and has been successful in evolving a process for treatment of these wastes. The method evolved by the Institute has reduced the cost of treatment by Rs. 36 lakhs including saving of Rs. 7 lakhs worth of foreign exchange.

Studies have been carried out by the Institute to treat industrial wastes emanates; from photo film industry of Messrs. Hindustan Photo Film Manufacturing Co. Ltd., Ootacamund.

Then we have also done strawboard resea^rch based on studies n this laboratory on flow sheet treatment of straw-board waste from Messrs. Straw Products, Limited, Bhopal, which has been submitted to the Madhya Pradesh Pub-L118RS/66—2

lie Health Engineering Department. I am only giving some instances. The research of this institute has been made use of, as I said, by various organisations.

Mr. CHAIRMAN: The Question Hour is over.

WRITTEN ANSWERS TO QUESTIONS

UNIVERSITIES SET UP DURING THE THIRD FIVE YEAR PLAN PERIOD

*794. SHRI M. N. GOVINDAN NAIR: Will the Minister of EDUCATION be pleased to state:

- (a) the total number of new universities set up during the Third Five Year Plan period;
- (b) how many of them were Agricultural and Technical universities;
- (c) whether these universities were started with the prior consultation and permission of the University Grants Commission; and
 - (d) if not, the reasons the efor?

THE MINISTER OF EDUCATION (SHRI M. C. CHAGLA): (a) Twenty.

- (b) Five.
- (c) All the new universities were not established with the prior concurrence of the University Grants Commission.
- (d) The establishment of Universities in the States is primarily the concern of the State Governments concerned under the Constitution. The Commission only renders advice when asked for which may or may not be accepted by the State Governments.

पाकिस्तान द्वारा खाली किये गए क्षेत्र

*798. श्री सुन्दर सिंह भंडारी : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :